

ITEM NO.12

REGISTRAR COURT. 1

SECTION XVII-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MS. SUJATA SINGH

Petition(s) for Special Leave to Appeal (C) No(s). 25361/2024

M/S HUBTOWN LTD. & ANR.

Petitioner(s)

VERSUS

KASHINATH HARHARI KALE

Respondent(s)

[Only SLP(C) NOS. 25367 and 25411 of 2024 are listed under this item]

WITH

SLP(C) No. 25367/2024 (XVII-A)

FOR CONDONATION OF DELAY IN FILING ON IA 232983/2025

SLP(C) No. 25411/2024 (XVII-A)

Date : 15-12-2025 This petition was called on for hearing today.

For Petitioner(s) : Ms. Anshula Vijay Kumar Grover, AOR
Ms Sonia Sharma, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 25367/2024

Ld. counsel for the petitioner to take fresh steps for service on the sole respondent by 22.12.2025. It has been submitted by the ld. Counsel for the petitioner that permission be granted to serve the sole respondent also through paper publication. Appropriate application be filed by 22.12.2025.

List again on 27.01.2026.

Contd...

SLP(C) No. 25411/2024

As per office report, ld. Counsel for the petitioner has neither taken fresh steps nor filed fresh particulars for service on the sole respondent despite last opportunity having been granted. However, it has been submitted by the ld. Counsel for the petitioner that permission be granted to serve the sole respondent through paper publication. Appropriate application be filed by 22.12.2025. If filed, process as per rules and list again on 27.01.2026. However, if application is not filed as above, Registry to process the matter for listing before the Hon'ble Judge in Chambers for necessary directions.

Copy of this Record of proceeding be furnished to the concerned ld. Advocate-on-record for information and compliance.

SUJATA SINGH
Registrar

HJ